

prove that "Tara" has genetically polluted the breed of the Royal Bengal Tiger;

(d) whether Government propose to set up a new Tiger Sanctuary or pure Indian Bengal Tiger;

(e) whether tigress "Tara" should have been removed to some 800 instead of being put to death; and

(f) whether Government have refused an offer of 12,200 breed Tigers made by Mr. John Spinal of England merely on the excuse of polluted genetic breed?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) No Sir.

(b) and (c). A statement is attached.

(d) There are already 11 Tiger Reserves under Project Tiger in India and these support the pure Indian race of Tigers.

(e) In view of reply to (b) and (c) above, question does not arise.

(f) No, Sir.

Statement

The brief facts are that a female tiger cub aged about three months was brought to India from U.K. in September 1976 by Shri Arjan Singh, who named it 'Tara' and raised it in his premises called 'Tiger Haven' adjacent to Dudhwa National Park in Kheri District of Uttar Pradesh. In January 1978 this young tigress disappeared from captivity and Shri Arjan Singh claims that she was rehabilitated into the wild. On the other hand, the Director of Dudhwa National Park holds that 'Tara' turned into a man-eater and was consequently shot by him on 11th November 1980. Shri Arjan Singh asserts that the man-eating tigress as killed was not 'Tara' and he seems to feel that 'Tara' is alive. However, there is no

conclusive evidence about the existence of 'Tara' and hence the claim of successful rehabilitation into the wild is also doubtful.

As regards the genetic background of 'Tara', it is undisputed that it was born in zoo in U.K. of parents which were not of the Indian subspecies *Panthera tigris tigris*.

Amount allocated under operation flood programme

3463. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) the total amount proposed to be allocated in 1982-83 in the operation flood programme under implementation in various States;

(b) whether it is a fact that some foreign countries are also financing some of the operation flood programmes of the country;

(c) whether any such operation flood programmes are under implementation in Orissa; and

(d) if so, the total number of such units of operation flood programme started in different parts of Orissa?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) The total budgetary estimates of the Indian Dairy Corporation during 1982-83 for financial assistance to various States participating in the Operation Flood II programme is Rs. 63.80 crores.

(b) While the Operation Flood II Project is implemented with commodity assistance from European Economic Community and Credit assistance from International Development Association, some of the sub-projects of Operation Flood II are being implemented with assistance from foreign countries under bilateral arrangements.

(c) Yes, Sir. Operation Flood II Project is being implemented in Orissa.

(d) The salient features of Operation Flood II project which will be implemented over a period of six years in Orissa involving a total project cost of Rs. 9.66 crores are as follows:—

- (i) Four districts viz. Keonjhar, Dhenkanal, Cuttack and Puri will be covered under the programme and marketing of milk in Rourkela and Berhampur/Sambalpur;
- (ii) Incremental milk production of 1.00 lakh litres per day;
- (iii) Establishment of 500 Anand Pattern Societies;
- (iv) Construction of 1.10 lakh litres milk processing facilities with 20,000 litres milk chilling facilities;
- (v) Construction of new Cattle Feed Plant with 50 MT per day capacity;
- (vi) Programme will cover 1.2 lakh animals under Health Care and 53,000 animals under Artificial Insemination Service;
- (vii) Intensification of Extension programme to encourage production of fodder, improved animal husbandry and mixed farming;
- (viii) Training of Spearhead Team, dairy cooperative society and Union Staff; and
- (ix) Provision of technical assistance and implementation.

जहांगीरपुरी, दिल्ली में झुगियां गिराना

3464. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जहांगीरपुरी के 'जी' और 'एच' ब्लाक में मजदूरों की 3500 झुगियों को पूर्व सूचना दिए बिना गिरा दिया गया था, जिसमें एक बच्चा दब कर मर गया था ;

(ख) क्या यह सच है कि इन झुगियों में रहने वाले व्यक्तियों के पास तीन-तीन साल पुराने राशन कार्ड भी थे ; और

(ग) यदि हां, तो इन झुगियों को पूर्व सूचना दिए बिना तथा कोई वैकल्पिक व्यवस्था किए बिना सर्दी के मौसम में गिराने के क्या कारण थे ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) :

(क) से (ग). दिल्ली विकास प्राधिकरण ने सूचित किया है कि जहांगीरपुरी के ब्लाक 'जी' और 'एच' में अनेक नई झुगियों को हाल ही में पिछले दिनों में बनाई गई थीं और जो अधिकांशतः दखल में नहीं थीं, गिरा दिया गया था और ऐसी नई झुगियों को गिराने के लिए कोई नोटिस देना आवश्यक नहीं था। दिल्ली विकास प्राधिकरण ने यह भी बताया है कि सफाई अभियान के दौरान किसी बच्चे के मरने की उनके पास कोई सूचना नहीं है। सार्वजनिक भूमि पर विशेष कर हरित क्षेत्रों में उधानों के लिए और पेड़ लगाने के लिए उद्दिष्ट भूमि पर अव्यवस्थित और नए अतिक्रमणों को रोकने के लिए दिल्ली विकास प्राधिकरण को सफाई अभियान चलाना पड़ा था।